- (b) Review by Government on the working of the above company.
- [Placed in Library, See No. LT-6773/941
 - (c) Statement giving for the delay in laying the papers mentioned at (a) above.
 - (iii) (a) Twenty-eighth Annual Report and Accounts of the \mathbf{Dairy} National Develoment. Board, Anand, for the year 1993-94, together with the Auditors'

[Placed in Library, See No. LT-6952/94]

Report on the Accounts.

(b) Statement by Government - accepting the above Report.

Report and acdounts (1993-94) of National Institute of Hydrology and Na mada Control Authority Indore.

THE MINISTER OF STATE IN · THE MINISTRY OF WATER RES-OUPCES (SHRI P. V. RANGAYYA NA DU): Madam I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1993-94 together with the . Auditors' Report on the counts.
 - (b) Statement by Government accepting the above Report
- Placed in Library, See No. LT-6912/94]
 - (iii) (a) Fourteenth Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 1993-94, together with the Audit Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-6911/941

- Report and accounts of various Agro-Industries Corporations.
- II. Notification on Ministry of Agriculture.

SHRI ARVIND NETAM On behalf of SHRI S. KRISHNA KUMAR: Madam I lay on the Table-

- I. (1) A copy each (in English and Hindi) of the following papers. under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) (a) Eighteenth Annual Re. port and Accounts of the Gujarat State Seeds Corporation Limited. Gandhinagar, for the year 1993-94 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- [Placed in Library. See No. LT-7080/951
 - (ii) (a) Twenty-first Report and Accounts of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India

Annual

(b) Review by Government on of the above the working poration.

thereon.

[Placed in Library, See No. LT-7254/951

(iii) (a) Twenty-third Annual

Report and Accounts of the U.P. State Agro Industrial Corporation Limited, Lucknow for the year 1989-90 together with on the Auditor's Report Accounts.

(b) Review by Government on the working of the above Corporation.

Parers lord

[Placed in Library, See No. LT-7257/95]

- (2) Statements (in English and Handi) giving reasons for the delay in laying the papers mentioned at (1) above.
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agricultural Research and Education) Central Agricultural University, Imphal (Manipur), under sub-section (2) of section 43 of the Central Agricultural University Act, 1992:—
 - (1) Ordinance No. VC|CAU|14 (ESTABLISH) |93 daved 13th August, 1994 regarding taking over of Manipur Agricultural College and making it a constituent college of the Central Agricultural University, Imphal.
 - (2) Ordinance No. VC|CAU|14 (ESTABLISH)\$93 dated 13th August, 1994 regarding the mediu of instruction and examination of students in various courses in the Central Agricultural University.
 - (3) Notification No. VC|CAU|
 14 (ESTABLISH)|93 dated 13th
 August, 1994 regarding the admission to and enrolment of students to Bachelor of Science (Agricultural) B.Ss. (Agri.) Course in the Central Agricultural University, Imphal.
 - (4) Notification NO VC|CAU|
 14 (ESTABLISH) | 93 dated 13th
 August, 1994 regarding the admission to and enrolment of students to Master of Science (Agricultural) M.Sc. (Agri) Course
 in the Central Agricultural University, Imphal.
 - (5) Ordinance No 5 VC|CAU| 14 (ESTABLISH)/93 dated 22nd October, 1994 prescribing the academic and other qualifications

for the purposes of appointment to various teaching academic positions of the University.

[Placed in Library, See No. LT-6781/94]

(6) Ordinance No. 6 VC|CAU
14 (ESTABLISH)/93 dated 22nd
October, 1994 notifying the varicus fees both non-refundable,
and refundable, chargeable from
the students of B.Sc. (Agri.) and
MSc. (Agri.) of the College of
Agriculture, Imphal.

Reports of the Comptroller and Auditor General of Indja

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MATANG SINGH): Madam On behalf of SHRI M.V. CHANDRASHEKARA MURTHY: Madam I lay on the Table, under clause (1) of article 151 of the Constitution a copy each (in English and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1994
 [No. 4 of 1995—Union Government (Revenue Receipts-Indirect Taxes)]

[Placed in Library, See No. LT-7238/95]

(ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1994 [No. 5 1995—Union Government (Revenue Receipts-Direct Taxes)]

[Placed in Library. See No. LT-7239/95]

Accounts of the National Capital Region Planning Boord, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON): Madam. I lay on the Table a copy (in English and Hindi) of the Annual Accounts of the National Capital Region Planning Board,